

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N. Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**

Petition No. 40/2004

In the matter of

Approval of tariff of Badarpur Thermal Power Station (705 MW) for the period from 1.4.2004 to 31.3.2009.

And in the matter of

Badarpur Thermal Power Station, New Delhi

.....**Petitioner**

Vs

Delhi Transco Limited, New Delhi

.... **Respondent**

ORDER

In the order dated 29.4.2005, the Commission had constituted a Bench with Shri A. H. Jung, Member to conduct further proceedings and make suitable recommendations to the Commission for its consideration and appropriate decision on the certain issues for the purpose of determination of tariff for supply of electricity from the Badarpur Thermal Power Station. Shri A. H. Jung, Member, has submitted his recommendations to the Commission by his order dated 7.7.2005. We direct that a copy of the said order dated 7.7.2005 be sent to the petitioner and the respondent, with a further direction that they may file their views/comments on the recommendations contained in the said order latest by 26.8. 2005.

2. List this petition on 14.9. 2005 for further directions.

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N.SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi, dated 26th July, 2005